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BEFORE THE NATIONAL GREEN TRIBUNAL
EASTERN ZONE BENCH, KOLKATA
ORIGINAL APPLICATION NO. 30/2025/EZ

In Re: Sinking B'deshi vessel dumps toxic fly ash in river near Ghoramara, shows video shared by Panchayat member News item published in the Times of India Kolkata Section dated 17.02.2025.

..... Applicant

-vs-

The State of West Bengal & Ors.

..... Respondents



**REPLY, AFFIDAVIT ON BEHALF OF THE M/S. AJBELA NAVIGATION,
THE RESPONDENT NO. 9 ABOVE NAMED.**

I, Mr. Anol Dey, son of Late Ajit Kumar Dey, aged about 50 Years, by faith – Hindu, by Nationality – India, working for gain as Proprietor of M/S. AJBELA NAVIGATION, having its office at 7 Waterloo Street, Ground Floor, Kolkata-700069, do hereby solemnly verify and state as follows:

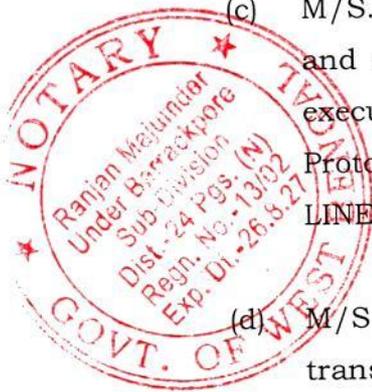
1. That I am the sole proprietor of M/S. AJBELA NAVIGATION, having its office at 7 Waterloo Street, Ground Floor, Kolkata – 700069. That I am well aware of the facts and circumstance of this case to swear this affidavit.
2. That I have received a summon on 20.08.2025 issued by the Hon'ble Green Tribunal, Eastern Zone Bench, Kolkata through e-mail and also received the same through speed post on 22.08.2025.
3. That I obtained the copies of Affidavit filed by the Respondent No. 5, Affidavit filed by the West Bengal Pollution Control Board, Counter affidavit filed by the Respondent No. 3 and 4 and also a copy of

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Interlocutory Application filed by the Respondent No. 4 and gone through the same and purported the meaning thereof.

4. That my company is authorized to act as agent of M/S. KING OCEAN SHIPPING LINES and I am the representative of my company by virtue of Agency Agreement executed on 18th July, 2023 by and between my company i.e. M/S. AJBELA NAVIGATION – AND – M/S. KING OCEAN SHIPPING LINES. The terms and conditions of the said Agreement are as follows:

- (a) M/S. AJBELA NAVIGATION is authorized to act as agent for M/S. KING OCEAN SHIPPING LINES at Kolkata, B. Garden Jetty, Howrah, Haldia, Pujili Creek/Jetty, Budge, India.
- (b) M/S. AJBELA NAVIGATION agrees to actively solicit cargo in India to all of M/S. KING OCEAN SHIPPING LINES vessels. M/S. AJBELA NAVIGATION further agrees to actively solicit from India for trans-shipment at ports of call of M/S. KING OCEAN SHIPPING LINES, vessels and trans-shipment cargoes from ports of call of M/S. KING OCEAN SHIPPING LINES, vessels to India.
- (c) M/S. AJBELA NAVIGATION agrees to observe and abide by all rules and regulations of the 'Protocol on India Water Transit and Trade' executed between Bangladesh and India (hereinafter referred as Protocol), which is subscribed to by M/S. KING OCEAN SHIPPING LINES in trade route mentioned above.
- (d) M/S. AJBELA NAVIGATION agrees that all tariffs for water transportation of freight shall be charged on standard Protocol rates subscribed by M/S. KING OCEAN SHIPPING LINES.
- (e) M/S. AJBELA NAVIGATION agrees to (a) employ competent trained staff to attend to husbanding berthing and un-berthing of the vessel; (b) employ stevedores of good standing in the ports of Bangladesh; (c) execute the quickest possible dispatch of vessel; and (d) grant



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delivery of cargoes to consignees upon surrender of respective bills of lading from consignees. In the event that M/S. KING OCEAN SHIPPING LINES, should appoint stevedores for its vessels, M/S AJBELA NAVIGATION agrees to use the said stevedores.

- (f) The AGENT M/S AJBELA NAVIGATION will act as agent of the principal/ M/S. KING OCEAN SHIPPING LINES, for their own and chartered vessels/barges in India for supervising, loading and for attending to all matters pertaining to husbanding of vessels/barges of the PRINCIPAL'S vessels/barges and crew for which the AGENT should keep good contact with the Customs, Bankers, Port Authorities, Police and other Government and Non-government agencies.
- (g) Rates of agency commission will be as follows:

Percentage of Commission for outward cargo, i.e., from Kolkata, India, Inland Ports, Bangladesh	INR 10,000/- (Indian Rupees Ten Thousand Only/Equivalent USD per vessel/per Dumb Barge)
Percentage of Commission for Inward Cargo, i.e., from	4% of Freight earned and collected as per booking



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Bangladesh to Kolkata, India, Inland port	Documents (as per Bill lading)
Husbanding of vessel/Barges, Land customs, Immigration, Inward/Outward Pilot fees, Permission etc.	INR 10,000/- (Indian Rupees Ten Thousand Only/Equivalent USD per vessel/per Dumb Barge)
Receipted expenses, i.e. Fees, Freight Tax, Crew Advances, etc.	On Actual

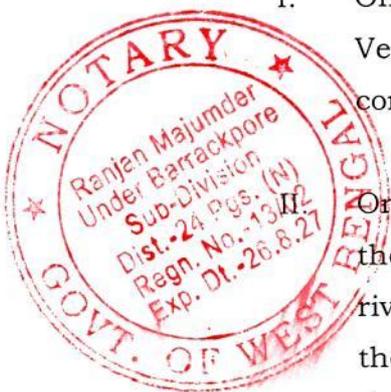
(h) This agency commission will, however, not include port charges, conservancy charges, Toll, Taxes, Pilot Fees payable on vessels/Barges, Bunkering, Repair of vessels, supply of Marine stores and provisions, Medicals Facilities to crews, Payments of Crew's wages, Court and Police expenses and Import/Export and other dues leviable on vessels/Barges by the Government which will be payable at actual by the PRINCIPAL to the AGENT on submission of bills supported with vouchers/documents by the letter. The condition and/or stipulation stated herein above shall be applicable in case of accident and or collusion.

(i) FUNCTION AND DUTIES OF AGENT IN KOLKATA, INDIA:

I. On receipt of ETA and details of cargo of the PRINCIPAL'S Vessel/Barges, the AGENT shall immediately notify the consignee/Consignor.

On arrival of the PRINCIPAL'S Vessels/Barges at Kolkata, India, the AGENT shall arrange immediately berthing/mooring at the river jetties and start of loading of cargo (all handling charges thereof) shall be payable by the consignee Consign or themselves. In case of freight TO PAY Consignment, the agent shall realize freight prior to commencement of delivery.

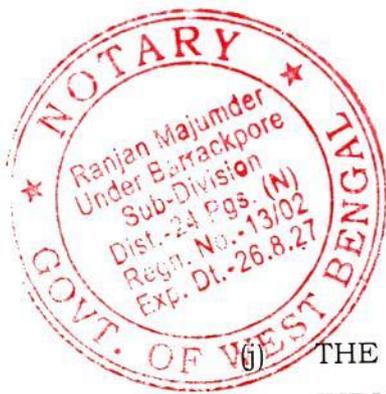
III. Demurrage on account of detention of vessels beyond free time



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will be realized from consignee/consignor as per freight agreement.

- IV. While the Steamer Freight of the PRINCIPAL is exclusive of loading/unloading expenses, such handling charges if not already paid by the consignee/consignor concerned should be received by the AGENT from consignee consignor concerned shall be received by the AGENT from consignor/consignee before delivery of cargo and the AGENT will give proper receipt at the loading/unloading ports.
- V. After arrival of the vessel/barge at Kolkata, India, the AGENT shall have to keep the PRINCIPAL informed about the vessel position by phone/fax/e-mail from time to time.
- VI. Manual loading/unloading of goods to and from vessels should be average 125 M.T. a day under normal working condition due allowance being made for stoppage of work during bore periods in Kolkata port and inclement weather conditions on priority basis.
- VII. In the event of any urgent repair work or any other emergency necessitating immediate attention of the safety and security of the vessels, cargo and personal, the AGENT shall act promptly and incur such expenditure as deemed necessary without prior reference to the PRINCIPAL subject to the condition that the expenditure exceeding Indian Rs. 10,000/- (INR Rupees Ten Thousand Only) Shall require prior sanction of the PRINCIPAL.

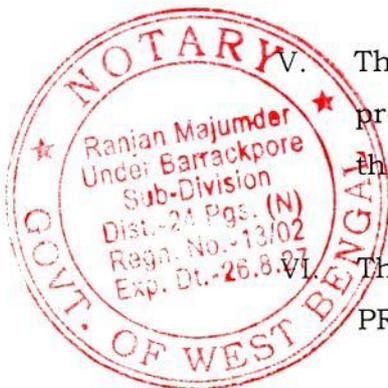


THE AGENT HAS ALSO TO PERFORM OTHER FUNCTION AS INDICATED BELOW:

- I. The AGENT has to look after the interest of the PRINCIPAL, render assistance in matters of receipt and delivery of goods, arrange necessary supplies of victual sand fuel, vessels interest in all matter as far as practicable.

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- II. The AGENT is to arrange salvage towage, repairs, and conduct surveys but in all these matters, the AGENT must keep the PRINCIPAL informed and keep in close touch with them if necessary. through telephone/fax/e- mail etc.
- III. The AGENT shall at all times be under the orders/instructions of the PRINCIPAL regarding employment of the vessels and all the other matters relating to the said vessels and shall if instructed to do so cancel postpone or advance any arrangement made or proposed to be made by the PRINCIPAL.
- IV. The AGENT has to promptly notify the PRINCIPAL about matters, which are likely to give rise to insurance claims and also claims against the vessels or the PRINCIPAL and take necessary steps deemed expedient and appropriate to protect the interest of the PRINCIPAL. In event of any claims the AGENT shall complete all formalities and enquires and forward the case of the PRINCIPAL with recommendation. The payment shall be made by the PRINCIPAL on the merit of each case. The AGENT has to keep the PRINCIPAL informed about the state of the vessels and shall keep the master informed about any matters when such vessels is subjected to forfeiture, confiscation or any other penalties or fine by the Government or any other authority.



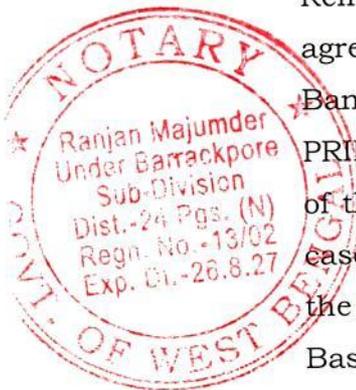
The AGENT has to present accounts of each vessel/ flotilla with proper bills/documents supported by the vouchers for each to the PRINCIPAL or out of the freight collection.

The AGENT shall provide assistance to officers sent by the PRINCIPAL at loading/unloading ports in Kolkata, India.

- VII. In case of any variation in Freight prior Permission to be obtained from the PRINCIPAL.

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- (k) M/S. AJBELA NAVIGATION agrees to prepare the account statement induplicate, supported by the vouchers for each vessel in accordance with regulations set by CT and forward them to the office of M/S. KING OCEAN SHIPPING LINES in Bangladesh as soon as possible after departure of the vessel.
- (l) M/S. KING OCEAN SHIPPING LINES, upon finding the said account statements to be correct, shall approve and pay all accounts covering berthing, mooring, wharf-age, pilot-age, stevedoring and vessel husbanding while in the ports and territory of India. However, if necessary, M/S. KING OCEAN SHIPPING LINES may advance M/S. AJBELA NAVIGATION with the approximate amount of the funds required for the above-mentioned charges.
- (m) No commission shall be paid in disbursements or advances made by M/S. AJBELA NAVIGATION.
- (n) Balance of accounts due to M/S. AJBELA NAVIGATION and, in case of collect freight" and/or "prepaid freight" balance due M/S. KING OCEAN SHIPPING LINES after deduction is made for disbursements, shall be settled in Bangladeshi Taka.
- (o) The AGENT has been permitted to collect Freight of other charges if any from interest in Indian Rupees and shall arrange of Freight Remittance in us Dollar of surplus fund after adjustment of all the agreed expenses to nominated Bank account of the PRINCIPAL in Bangladesh within a period not exceeding 10 (ten) days otherwise the PRINCIPAL shall arrange payment within 30 (thirty) days on receipt of the original bills with supporting documents from the AGENT. In case the receipt of the original bills with supporting documents from the AGENT. In case the cargo to be shipped on 'freight To Collect Basis from India".



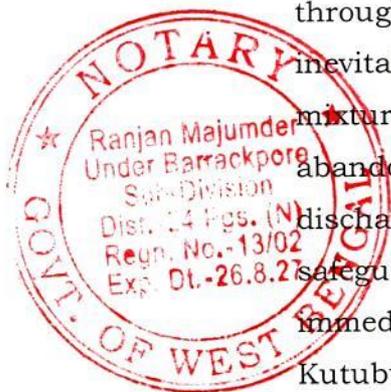
5. That M.V. Sea World, M-7490, Bangladesh Flag, owned by M/s King Ocean Shipping Lines, under our agency as per the above terms and conditions, arrived in Indian waters and loaded with fly ash quantity from

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Budge Budge Jetty-4, Kolkata. Exporter M/S. IRC Commercial confirmed the quantity as 1190 MT after the loading survey, and Mr. Habibulla Purkait, an Indian National, holding Indian Inland Master License (First Class) being No. ICM/007/2020, boarded the vessel on 11th February, 2025, 1900 LT, and sailed towards Hemnagar LCS. The said vessel arrived at Ghormara on 12th Feb 2025, 1500LT, the said vessel sail under the command of Bangladeshi Master MD. Alamin Shak, on 13.02.2025, 1100LT towards Hemnagar LCS. That on 13th February, 2025, around 1:30 p.m. an unfortunate accident was occurred near Ghoramara due to acute fog and developed a crack in the middle of the barge upon hitting a sandbar.

6. That due to the vessel M.V. Sea World was ran aground on the sandbar as mentioned in paragraph 5, it had lost its buoyancy and ability to float, and during the high tide, the water level at the river Hooghly (Muri Ganga) rose above the hull, submerging the deck of M.V. Sea World, flooding the engine room and the cargo hold mixing with stored cargo Fly ash. The crack widened due to the excess weight, resulting from the ingress of water, and the cargo water mixture started to flow into the river. Immediately after knowing this incident, to prevent further damage, I deployed an Indian vessel namely M.V. Garai along with a salvage team to initiate pumping out the water from the engine room as well as from the cargo hold loaded with Fly Ash. That the said cargo holds were fully loaded with fly ash quantity 1190MT, and due to the crack extending through the hull, the river water ingress into the cargo hold became inevitable, and the river water mixed with cargo the resultant cargo water mixture flow back into the river. The vessel and crew were in a state of abandonment, helpless to mitigate the pollution, protect and avoid the discharge of the fly ash into the river. To mitigate the pollution and to safeguard the environment, the crew and the vessel, my company immediately deployed a salvage team, which was duly conducted by Kutubuddin Molla. The said salvage team started discharging the cargoes (Fly Ash) using bags from the distressed vessel M.V. Sea World to a safe place in the nearby land.

7. That I, on behalf of my company, informed the Officer in-Charge, Sagar

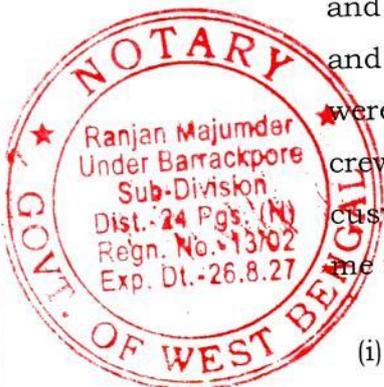


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Police Station, about the incident of grounding at Ghoramara and there was a developing crack seen in middle of the barge namely M.V. Sea World. It was also informed by me that the vessel was loaded with 1190.00MT of dry fly ash from Budge Budge Jetty-4, Kolkata on 11.02.2025, and the Vessel departed on 12.02.2025. However, on 13.02.2025 at around 1:30 p.m., the barge ran aground on a sandbar near Ghoramara Chor and developed a crack at the bottom and spread along the hull. Further, there were 12 (twelve) Bangladeshi national crew members on board the vessel M.V. Sea World at the time of the accident and they were rescued and was under the watch of the Sagar Police Station. That presently the said 12 (twelve) Bangladeshi national crew members along with Travel Permit issued by Bangladesh Deputy High Commission, Kolkata, West Bengal, India, Order No. 03.12.9133.526.08.001.25.319-330 dated 25.09.2025 and Exit Permit issued by FRRO, Kolkata, Order No. IMC-4144 (Civil Authority/25/124 dated 26.09.2025 is being handed over to OC Immigration, Benapole Road Checkpost, Jessore, Bangladesh in connection with repatriation to their native country (Bangladesh) through ICP, Haridaspur in presence of representatives of both the countries on 18.10.2025.

8. That immediately after being informed by me the Assistant Hydrographic Surveyor, Nodal Officer of the Stretch and Junior Engineer (Mechanical) of the Vessel inspection unit visited the location of the accident on 14.02.2025 and the authority observed that my company i.e. the agent deployed an Indian vessel, namely M.V. Garai along with salvage team and that the Petroleum, Oil and Lubricants (POL) were moved into barrels and placed over the Deck. Additionally, day and night Cautionary Marks were found to be placed at the location of the distressed vessel. All the crew members were found to be in a safe condition and were under the custody of the local police. Considering the observation, the IWAI advised me to take the following action on an immediate basis:

- (i) To evacuate the fly ash through proper way and to repair the crack,
- (ii) To evacuate the fly ash and also submit photographs to IWAI,
- (iii) To deploy repair team after salvaging the vessel on priority



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basis,

- (iv) To submit a detailed report and day today progress of works of the affected vessel to IWAI officials, Kolkata,
- (v) Agent was in structed to keep day and night cautionary marks for identification of affected vessel till the vessel refloats.

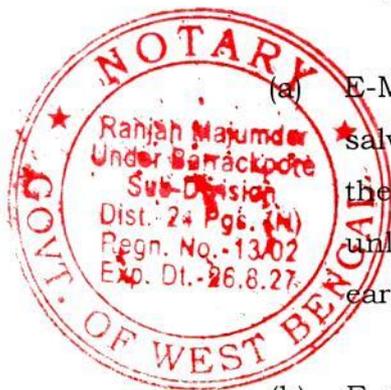
9. That thereafter on 17.02.2025, the Regional Office of IWAI at Kolkata directed me to as follows:

- (a) Take the distressed vessel M.V. Sea World to a safe location with the support of empty (salvage) vessels and also to ensure the safety of the vessel and crew,
- (b) Provide anchor ball and night navigation light sat the location,
- (c) Take necessary action to rectify the defects immediately and a detailed report may be forwarded immediately about the condition of the vessel,
- (d) Take necessary action to keep the distressed vessel (M.V. Sea World) afloat and also to evacuate the cargo and POL (petroleum, Oil and Lube) immediately,
- (e) To provide the action taken report on the day-to-day progress.

10. That as per the instruction of IWAI, I, on behalf of my company, handling the situation and given all the updates to the IWAI as follows:

- (a) E-Mail dated 21.02.2025, whereby it is informed by me that a salvage team is dealing with the situation by unloading Fly Ash with the help of boats (Nauka) and the Salvage team has already unloaded some fly ash and is trying its best of finish the same as early as possible.

- (b) E-mail dated 22.02.2025 and 24.02.2025, whereby it is reported that the liquid Fly Ash is in the progress of being transferred from M.V.



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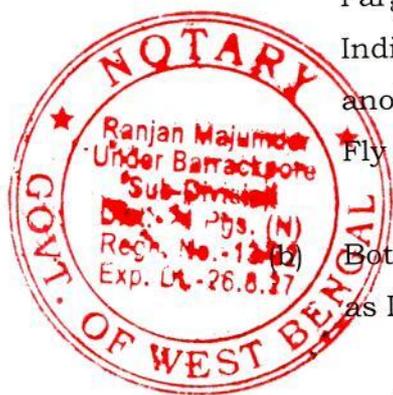
Sea World to M.V. Garai (W.B. 1367). Most of the liquid fly ash has been transferred to M.V. Garai.

- (c) E-mail dated 27.02.2025 I reported that the distressed Barge is under repair and is in floating position. Approximately 600 Liters. of POL has been shifted to Indian Flag Vessel namely M.V. Garai safely. Fortunately, we were able to protect the environment and there wasn't any pollution by means of petroleum, Oil and lube (POL) into the river. The liquid fly ash has been pumped to M.V. Garai partially and dry fly ash has been moved to the shore.
- (d) E-Mail dated 28.02.2025 I reported to IWAI that the distressed vessel has been shifted the help of two barge M.V. Garai (Indian) and M.V. Sea Pental (Bangladesh Flag Vessel) for further repair purpose.

11. That state that on 05.03.2025 WBPCB (West Bengal Pollution Control Board) submits its inspection report before the IWAI that the following action has been taken by the Indian Shipping Agent i.e. my company:

- (a) Partially recovered Fly Ash from sunken Bangladesh Flag vessel MV Sea World reported by Times of India, Kolkata on 17.02.2025 near Ghoramara under Ghoramara GP under Sagar Block of 24 Parganas (South) was shown by Mr. Anal Dey, representative of Indian Agent, M/S. Ajbela Navigation, which has been kept in another vessel namely MV. Garai near Lot 8 of Kakdwip beside Fly Ash from sunken Bangladesh Flag vessel MV Sea World.

Both the distressed Bangladesh Flag vessel MV Sea World as well as Indian Flag MV Garai are kept near Lot 8, Kakdwip.

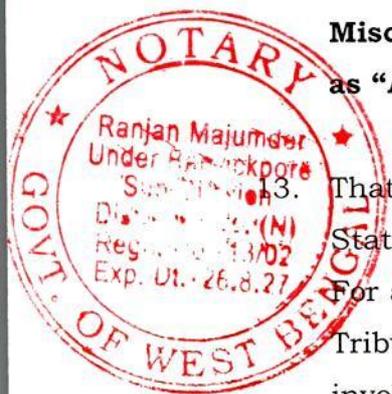


12. That I also mentioned that in the status report submitted by the Block Development officer, Sagar, South 24 Parganas vide Memo No. 338/Sagar/2025, dated 04.03.2025, in response to the letter issued by the Additional District Magistrate and District Land and Land Reforms officer, South 24 Parganas, bearing Memo No. Misc/1542/2025 dated 04/03/2025, has submitted that

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- “1. The Bangladeshi vessel MV Sea World struck to sandbar near in Muri ganga near Ghoramara island, Sagar Block on 13.02.2025 while en route to Bangladesh from Budge Budge. The Vessel had a creck in its deck and the fly ash kept in the vessel started mixing the river water.
2. As soon as the information was received to this end regarding the stucking of the vessel, the local GP representatives and the police administration had rushed to the spot.
3. The undersigned had also alerted the Officer in Charge, Sagar PS and the local GP to keep a watch so that the fly ash is not intentionally mixed with the river water by the vessel authorities.
4. Presently, the Vessel has been shifted by the vessel authorities (M/S. Ajbela Navigation) from its point of stuck to Lot 8 Kakdwip and now the place is clear.
5. Some of the fly ash has mixed with the water while some of its portion has been removed and kept at a place near Bisalakshmi temple, Kheya ghat in Ghoramara GP of Sagar Block.
6. Presently, no fly ash is found at the site where the vessel was stuck.”

The photocopy of the said status report submitted by the Block Development officer, Sagar, South 24 Parganas vide Memo No. 338/Sagar/2025, dated - 04.03.2025 as response to the letter issued by the Additional District Magistrate and District Land and Land Reforms officer, South 24 Parganas bearing Memo No. Misc/1542/2025 dated 04/03/2025 is annexed herewith and marked as “Annexure - A”.



That the following remarks were made by the Inspecting officials of the State Board from the said inspection:

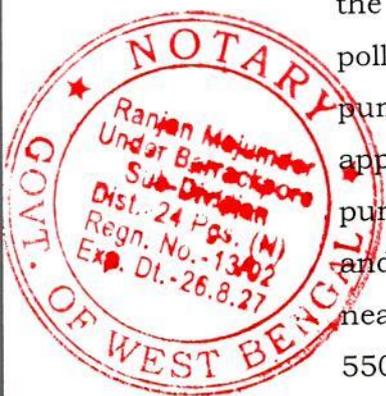
For a Similar Case under OA. NO. 64/2020/EZ of Hon'ble National Green Tribunal, detailed inspection and sampling have been carried out involving an expert committee formed by the Hon'ble National Green Tribunal, Eastern Bench.

Remarks of the committee were as follows: “Solidified Fly Ash modules and boulders recovered from study sites during previous salvage operation

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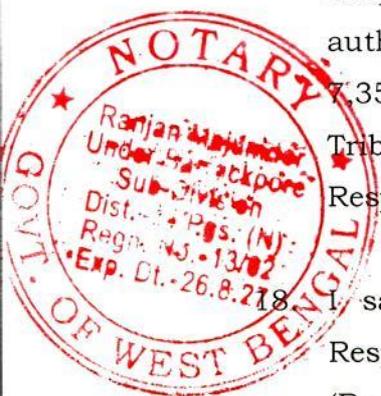
rule out the possibilities of long-term or **large-scale leaching** and contamination from fly ash loads in tidally affected saline water of neutral pH. Any part of the mobile fly ash, however, if spilled in the tidal rivers during the accidents, would have been quickly dispersed and flowed towards the sea. No past facto mitigation measures could be suggested for such cases after the lapse of a year". Hence, the State Board is not engaging any laboratory for sampling during inspection on 04.03.2025, as the date of the accident was 03.02.2023.

14. That I state that on 10.03.2025, I informed the Director, Inland Waterways Authority of India, about the said incident that happened on 13.02.2025, due to the vessel M.V. Sea World being aground on the sandbar as mentioned in paragraph 5, it had lost its buoyancy and ability to float, and during the high tide, the water level at the river Hooghly (Muri Ganga) rose above the hull, sub-merging the deck of M.V. Sea World, flooding the engine room and the cargo hold mixing with stored cargo Fly ash. The crack widened due to the excess weight, resulting from the ingress of water, and the cargo water mixture started to flow into the river. To prevent further damage, immediately I deployed the salvage team to initiate pumping out the water from the engine room as well as from the cargo hold loaded with Fly Ash. That the salvage team initiated pumping out of water from the engine room as well as pumping out from the cargo hold loaded with Fly Ash, to prevent the river from total pollution arising out of the total loss. Further based on the capacity of the pumps used and the number of hours pumping in operation, I estimate approximately 100 MT of Fly ash mixed with water & mud could have been pumped into the river. When the water level reduced during the low tide, and with the assistance of the salvage team and with the co-operation of a nearby Indian flag vessel, discharged ascertain quantity, approximately 550MT of contaminated Fly Ash, mud, and cargo water mixture from on board M.V. Sea World to the M.V. Garai, further 50 MT (approximately) was salvaged nearby the shore area, approximately 490 MT of Cargo Water mixture was flown back into the river before we could start the salvage operation and another approximately 50 MT is remaining on board the M.V. Sea World (total 1190MT).



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15. That subsequently, on 20.03.2025, through mail, I informed IWAI that the fly ash qty. approximately 750MT (including the fly ash accumulated from the M.V. Sea World), which was loaded in M.V. Garai has been discharged at RKB UDYOG PVT LTD in Kulpi and also further on 06.08.2025 I informed the Director of IWAI the we have transferred fly ash from M.V. Sea World to M.V. Garai which has been safely transferred to RKB UDYOG PVT LTD at Kulpi and the Fly ash having within M.V. Sea World under its double bottom is not possible to clear, therefore the same will send barge with remained fly ash to Bangladesh.
16. That my company M/S Ajbela Navigation is under contract with M/S King Ocean shipping Private limited, Bangladesh, to act as their agent/ representative of the owner of the vessel i.e. My company M/S Ajbela Navigation. To represent on behalf of King Ocean Shipping Lines, for to interact with all government officials and departments, and to comply with the circulars, protocols, acts, regulations of the ports and its changes issued time to time. My company has to fulfill its duty diligently, and in compliance with all the Port rules, regulations, notifications and circulars in force. That there were no intentional latches on the part of my company i.e. M/S. Ajbela Navigation. That the said pollution occurred due to unfortunate event.
17. That as per order dated – 09.12.2025 passed by this Hon'ble Tribunal, the Respondent No. 7 i.e. WBSPCB filed an affidavit on 08.12.2025, that the authority calculated the amount of environmental compensation of Rs. 7,35,000/- (Rupees Seven Lacs Thirty Five Thousand Only) and Hon'ble Tribunal directed the Respondent No. 10 that same may deposit with Respondent No. 7 within 10 days.
- I say that thereafter as per direction of the Hon'ble Tribunal the Respondent No. 10 has been deposited the said amount of Rs. 7,35,000/- (Rupees Seven Lacs Thirty-Five Thousand Only) to the Respondent No. 7 and the same has been reflected in order dated – 19.12.2025, passed by this Hon'ble Tribunal.
19. That I further mentioned that on and from 17.02.2025, i.e. more than 12



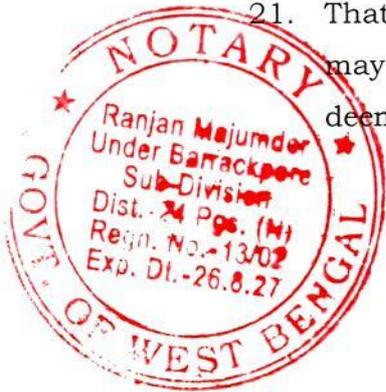
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months without any valid reason and/or any direction passed by this Hon'ble Tribunal, the Respondent No. 4 i.e. IWAI rejected/suspended the permission of my all the Inward vessel and due to this situation my company business has been fail down, which create financial crises of my company. That time again time I requested the Respondent No. 4 i.e. IWAI to restore the said necessary inward permission but they failed to do so.

The photocopy of the said rejected/suspended inward permissions are annexed herewith and collectively marked as "Annexure - B".

20. That therefore, I humbly pray before your Honour be pleased to direct the Respondent No. 4 i.e. IWAI to restore necessary inward permission immediately so that I can smoothly run my business.

21. That it is therefore respectfully prayed before this Hon'ble Tribunal may pass such other or further order/Orders as Your Honor may deem fit and proper in the interest of the justice.



Ranjana

DEPONENT

VERIFICATION

I, the Deponent abovenamed do hereby the contents of this affidavit made in Paragraphs No. 1 to 24 are true to my knowledge and res are my humble submission and nothing has been concealed thereform.

I sign this verification on 13th day of January, 2026 at Kolkata.

Ranjana

DEPONENT

*Identified by me
Shamankar Dutt
Advocate*

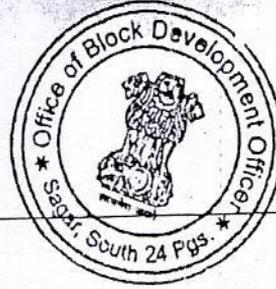
**Solemnly Affirmed
& Declared before me
on Identification**

Ranjana

**R. MAJUMDER
NOTARY
REGN. NO.- 13/02**

13 JAN 2026

**Office of the
BLOCK DEVELOPMENT OFFICER
SAGAR DEVELOPMENT BLOCK
Rudranagar, Sagar, South 24 Parganas**



Memo No: 338 / Sagar / 2025

Date: 04/03/2025

To
The Add. District Magistrate
&
District Land and Land Reforms Officer
South 24 Parganas

Annexure - A

Sub: Status report in connection with the sinking B'deshi vessel dumps toxic fly ash in river near Ghoramara
Ref.:- Misc/1542/2025 Dated 4.03.2025

Sir,

With reference to the above noted subject, the undersigned would like to submit status report in connection with the sinking B'deshi vessel dumps toxic fly ash in river Muriganga near Ghoramara as follows:-

1. The Bangladeshi vessel MV Sea World struck to a sandbar near in Muriganga river near Ghoramara island, Sagar Block on 13.02.2025 while en route to Bangladesh from Budge Budge. The Vessel had a crack in its deck and the fly ash kept in the vessel started mixing the river water.
2. As soon as the information was received to this end regarding the stucking of the vessel, the local GP representatives and the police administration had rushed to the spot.
3. The undersigned had also alerted the Officer in Charge, Sagar PS and the local GP to keep a watch so that the fly ash is not intentionally mixed with the river water by the vessel authorities.
4. Presently, the vessel has been shifted by the vessel authorities (Ajbela Navigation) from its point of struck to Lot 8 Kakdwip and now the place is clear.
5. Some of the fly ash has mixed with the river water while some of its portlon has been removed and kept at a place near Bisalakshmi temple, Kheyaghat in Ghoramara GP of Sagar Block.
6. Presently, no fly ash is found at the site where the vessel was stuck.

This is for your kind information and perusal please.

Yours faithfully

1508 04/03/2025
Block Development Officer
Sagar, South 24 Parganas
Block Development Officer
Sagar, South 24 Parganas

Date: 04/03/2025

Memo No: 338 / 1 / (3) / Sagar / 2025

Copy forwarded for necessary action to:

1. The District Magistrate, South 24 Parganas
2. The Sub-divisional Officer Kakdwip, South 24 Parganas

1508 04/03/2025
Block Development Officer
Sagar, South 24 Parganas
Block Development Officer
Sagar, South 24 Parganas



Government of West Bengal
Office of the Additional District Magistrate &
District Land & Land Reforms Officer, South 24 Parganas
New Treasury Building (8th & 9th Floor), Alipore, Kolkata - 700027.
TEL. NO. 2479-1955, 2479-2196, FAX- 2499-4820, email ID-
dllro.s24pgs@gmail.com
AN ISO 9001:2008 CERTIFIED ORGANIZATION

Memo No. MISC/1542/2025

Date : 4/03/2025

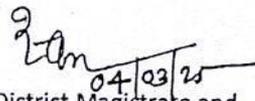
To,
The Block Development Officer,
Sagar Block,
South 24 Parganas.

Sub : Seeking status report in connection with sinking B'deshi vessel dumps toxic fly ash in river near Ghoramara.

In connection with the above, the undersigned would like to seek status report on above mentioned incident to comply the solemn order of the Hon'ble NGT, EZ being OA No. 30/2025/EZ, dated 19.02.2025.

Therefore, you are requested to submit the status report of the said incident at the earliest.

Encl : As stated.


Additional District Magistrate and
District Land and Land Reforms Officer
South 24 Parganas

~~18~~

Annexure 3

**INLAND WATERWAYS AUTHORITY OF INDIA**

(Ministry of Shipping, Government of India)

REGIONAL OFFICE: P-78 Garden Reach Road, Kolkata- 700043 (W.B.)**Tel: 24390393 / 5577 / 6055 FAX : 24395570 / 1710****Email: iwaical@yahoo.com, dirkol.iwai@nic.in**

To,

IWAI/KOL/PROT/In/8307/17-02-2025

M/s AJBELA NAVIGATION

Date: 17/02/2025

7, WATERLOO STREET KOLKATA 69

Application of Shipping Agent-M/s AJBELA NAVIGATION, 7, WATERLOO STREET KOLKATA
69 Dated 17/02/2025**Inward permission of M.V.NEW BURJ KHALIFA-2**

With reference to your application dated 17/02/2025 for the vessel M.V.NEW BURJ KHALIFA-2. It is informed that your application has been rejected due the following reasons.

1 Others (w.d)

Yours faith fully,

For Director

1. The Director BIWTA Dhaka Bangladesh (by email)
2. The Traffic Manager (I/C) (Attn Suptd Wharves Sale) Kolkata - 700043 (by email)



INLAND WATERWAYS AUTHORITY OF INDIA
(Ministry of Shipping, Government of India)
REGIONAL OFFICE:P-78 Garden Reach Road, Kolkata- 700043(W.B.)
Tel: 24390393 / 5577 / 6055 FAX : 24395570 / 1710
Email: iwaical@yahoo.com, dirkol.iwai@nic.in

To,

IWAI/KOL/PROT/In/8350/18-02-2025

M/s AJBELA NAVIGATION

7, WATERLOO STREET KOLKATA 69

Application of Shipping Agent-M/s AJBELA NAVIGATION, 7, WATERLOO STREET KOLKATA
69 Dated 18/02/2025

Date: 18/02/2025

Inward permission of M.V.A H M MAHMUD-1

With reference to your application dated 18/02/2025 for the vessel M.V.A H M MAHMUD-1.
It is informed that your application has been rejected due the following reasons.

1 Others (wd)

Yours faith fully,

For Director

1. The Director BIWTA Dhaka Bangladesh (by email)
2. The Traffic Manager (I/C)(Attn Suptd Wharves Sale) Kolkata - 700043 (by email)

**INLAND WATERWAYS AUTHORITY OF INDIA**

(Ministry of Shipping, Government of India)

REGIONAL OFFICE:P-78 Garden Reach Road, Kolkata- 700043(W.B.)**Tel: 24390393 / 5577 / 6055 FAX : 24395570 / 1710****Email: iwaical@yahoo.com, dirkol.iwai@nic.in**

To,

IWAI/KOL/PROT/In/8354/18-02-2025

M/s AJBELA NAVIGATION

Date:18/02/2025

7, WATERLOO STREET KOLKATA 69

Application of Shipping Agent-M/s AJBELA NAVIGATION, 7, WATERLOO STREET KOLKATA

69 Dated 18/02/2025

Inward permission of M.V.DOREEN AL NOOR-5

With reference to your application dated 18/02/2025 for the vessel M.V.DOREEN AL NOOR-5. It is informed that your application has been rejected due the following reasons.

1 Others (Approved)

Yours faith fully,

For Director

1. The Director BIWTA Dhaka Bangladesh(by email)
2. The Traffic Manager (I/C)(Attn Suptd Wharves Sale) Kolkata - 700043(by email)



INLAND WATERWAYS AUTHORITY OF INDIA
(Ministry of Shipping, Government of India)
REGIONAL OFFICE:P-78 Garden Reach Road, Kolkata- 700043(W.B.)
Tel: 24390393 / 5577 / 6055 FAX : 24395570 / 1710
Email: iwaical@yahoo.com, dirkol.iwai@nic.in

To,
IWAI/KOL/PROT/In/8382/19-02-2025
M/s AJBELA NAVIGATION
7, WATERLOO STREET KOLKATA 69
Application of Shipping Agent-M/s AJBELA NAVIGATION, 7, WATERLOO STREET KOLKATA
69 Dated 19/02/2025

Date:19/02/2025

Inward permission of M.V.NEW BURJ KHALIFA-2

With reference to your application dated 19/02/2025 for the vessel M.V.NEW BURJ KHALIFA-2. It is informed that your application has been rejected due the following reasons.

1 Others (wd)

Yours faith fully,

For Director

1. The Director BIWTA Dhaka Bangladesh(by email)
2. The Traffic Manager (I/C)(Attn Suptd Wharves Sale) Kolkata - 700043(by email)



INLAND WATERWAYS AUTHORITY OF INDIA
(Ministry of Shipping, Government of India)
REGIONAL OFFICE:P-78 Garden Reach Road, Kolkata- 700043(W.B.)
Tel: 24390393 / 5577 / 6055 FAX : 24395570 / 1710
Email: iwaical@yahoo.com, dirkol.iwai@nic.in

To,

IWAI/KOL/PROT/In/8384/19-02-2025

M/s AJBELA NAVIGATION

Date:19/02/2025

7, WATERLOO STREET KOLKATA 69

Application of Shipping Agent-M/s AJBELA NAVIGATION, 7, WATERLOO STREET KOLKATA
69 Dated 19/02/2025

Inward permission of M.V.DOREEN AL NOOR-5

With reference to your application dated 19/02/2025 for the vessel M.V.DOREEN AL NOOR-5. It is informed that your application has been rejected due the following reasons.

1 Others (wd)

Yours faith fully,

For Director

1. The Director BIWTA Dhaka Bangladesh(by email)
2. The Traffic Manager (I/C)(Attn Suptd Wharves Sale) Kolkata - 700043(by email)



INLAND WATERWAYS AUTHORITY OF INDIA
(Ministry of Shipping, Government of India)
REGIONAL OFFICE:P-78 Garden Reach Road, Kolkata- 700043(W.B.)
Tel: 24390393 / 5577 / 6055 FAX : 24395570 / 1710
Email: iwaical@yahoo.com, dirkol.iwai@nic.in

To,

IWAI/KOL/PROT/In/8389/19-02-2025

M/s AJBELA NAVIGATION

Date:19/02/2025

7, WATERLOO STREET KOLKATA 69

Application of Shipping Agent-M/s AJBELA NAVIGATION, 7, WATERLOO STREET KOLKATA
69 Dated 19/02/2025

Inward permission of M.V.A H M MAHMUD-1

With reference to your application dated 19/02/2025 for the vessel M.V.A H M MAHMUD-1.
It is informed that your application has been rejected due the following reasons.

1 Others (wd)

Yours faith fully,

For Director

1. The Director BIWTA Dhaka Bangladesh(by email)
2. The Traffic Manager (I/C)(Attn Suptd Wharves Sale) Kolkata - 700043(by email)



INLAND WATERWAYS AUTHORITY OF INDIA
(Ministry of Shipping, Government of India)
REGIONAL OFFICE:P-78 Garden Reach Road, Kolkata- 700043(W.B.)
Tel: 24390393 / 5577 / 6055 FAX : 24395570 / 1710
Email: iwaical@yahoo.com, dirkol.iwai@nic.in

To,

IWAI/KOL/PROT/In/8438/20-02-2025

M/s AJBELA NAVIGATION

Date:20/02/2025

7, WATERLOO STREET KOLKATA 69

Application of Shipping Agent-M/s AJBELA NAVIGATION, 7, WATERLOO STREET KOLKATA
69 Dated 20/02/2025

Inward permission of M.V.NEW BURJ KHALIFA-2

With reference to your application dated 20/02/2025 for the vessel M.V.NEW BURJ KHALIFA-2. It is informed that your application has been rejected due the following reasons.

1 Others (W.D)

Yours faith fully,

For Director

1. The Director BIWTA Dhaka Bangladesh(by email)
2. The Traffic Manager (I/C)(Attn Suptd Wharves Sale) Kolkata - 700043(by email)



INLAND WATERWAYS AUTHORITY OF INDIA
(Ministry of Shipping, Government of India)
REGIONAL OFFICE:P-78 Garden Reach Road, Kolkata- 700043(W.B.)
Tel: 24390393 / 5577 / 6055 FAX : 24395570 / 1710
Email: iwaical@yahoo.com, dirkol.iwai@nic.in

To,

IWAI/KOL/PROT/In/8494/21-02-2025

M/s AJBELA NAVIGATION

Date:21/02/2025

7, WATERLOO STREET KOLKATA 69

Application of Shipping Agent-M/s AJBELA NAVIGATION, 7, WATERLOO STREET KOLKATA
69 Dated 21/02/2025

Inward permission of M.V.DOREEN AL NOOR-5

With reference to your application dated 21/02/2025 for the vessel M.V.DOREEN AL NOOR-5. It is informed that your application has been rejected due the following reasons.

1 Others (wd)

Yours faith fully,

For Director

1. The Director BIWTA Dhaka Bangladesh(by email)
2. The Traffic Manager (I/C)(Attn Suptd Wharves Sale) Kolkata - 700043(by email)

- 2X -

**INLAND WATERWAYS AUTHORITY OF INDIA**

(Ministry of Shipping, Government of India)

REGIONAL OFFICE:P-78 Garden Reach Road, Kolkata- 700043(W.B.)**Tel: 24390393 / 5577 / 6055 FAX : 24395570 / 1710****Email: iwaical@yahoo.com, dirkol.iwai@nic.in**

To,

IWAI/KOL/PROT/In/8497/21-02-2025

M/s AJBELA NAVIGATION

Date:21/02/2025

7, WATERLOO STREET KOLKATA 69

Application of Shipping Agent-M/s AJBELA NAVIGATION, 7, WATERLOO STREET KOLKATA

69 Dated 21/02/2025

Inward permission of M.V.A H M MAHMUD-1

With reference to your application dated 21/02/2025 for the vessel M.V.A H M MAHMUD-1.
It is informed that your application has been rejected due the following reasons.

1 Others (wd)

Yours faith fully,

For Director

1. The Director BIWTA Dhaka Bangladesh(by email)
2. The Traffic Manager (I/C)(Attn Suptd Wharves Sale) Kolkata - 700043(by email)

- ✕ -

**INLAND WATERWAYS AUTHORITY OF INDIA**

(Ministry of Shipping, Government of India)

REGIONAL OFFICE:P-78 Garden Reach Road, Kolkata- 700043(W.B.)**Tel: 24390393 / 5577 / 6055 FAX : 24395570 / 1710****Email: iwaical@yahoo.com, dirkol.iwai@nic.in**

To,

IWAI/KOL/PROT/In/8499/21-02-2025

M/s AJBELA NAVIGATION

Date:21/02/2025

7, WATERLOO STREET KOLKATA 69

Application of Shipping Agent-M/s AJBELA NAVIGATION, 7, WATERLOO STREET KOLKATA
69 Dated 21/02/2025**Inward permission of M.V.SEA PRIDE**

With reference to your application dated 21/02/2025 for the vessel M.V.SEA PRIDE. It is informed that your application has been rejected due the following reasons.

1 Others (wd)

Yours faith fully,

For Director

1. The Director BIWTA Dhaka Bangladesh(by email)
2. The Traffic Manager (I/C)(Attn Suptd Wharves Sale) Kolkata - 700043(by email)



INLAND WATERWAYS AUTHORITY OF INDIA
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Tel: 24390393 / 5577 / 6055 FAX : 24395570 / 1710
Email: iwaical@yahoo.com, dirkol.iwai@nic.in

To,

IWAI/KOL/PROT/In/8527/22-02-2025

M/s AJBELA NAVIGATION

Date:22/02/2025

7, WATERLOO STREET KOLKATA 69

Application of Shipping Agent-M/s AJBELA NAVIGATION, 7, WATERLOO STREET KOLKATA
69 Dated 22/02/2025

Inward permission of M.V.DOREEN AL NOOR-5

With reference to your application dated 22/02/2025 for the vessel M.V.DOREEN AL NOOR-5. It is informed that your application has been rejected due the following reasons.

1 Others (Vessel Accident)

Yours faith fully,

For Director

1. The Director BIWTA Dhaka Bangladesh(by email)
2. The Traffic Manager (I/C)(Attn Suptd Wharves Sale) Kolkata - 700043(by email)



INLAND WATERWAYS AUTHORITY OF INDIA
(Ministry of Shipping, Government of India)
REGIONAL OFFICE:P-78 Garden Reach Road, Kolkata- 700043(W.B.)
Tel: 24390393 / 5577 / 6055 FAX : 24395570 / 1710
Email: iwaical@yahoo.com, dirkol.iwai@nic.in

To,

IWAI/KOL/PROT/In/8529/22-02-2025

M/s AJBELA NAVIGATION

Date:22/02/2025

7, WATERLOO STREET KOLKATA 69

Application of Shipping Agent-M/s AJBELA NAVIGATION, 7, WATERLOO STREET KOLKATA
69 Dated 22/02/2025

Inward permission of M.V.A H M MAHMUD-1

With reference to your application dated 22/02/2025 for the vessel M.V.A H M MAHMUD-1.
It is informed that your application has been rejected due the following reasons.

1 Others (Vessel Accident)

Yours faith fully,

For Director

1. The Director BIWTA Dhaka Bangladesh(by email)
2. The Traffic Manager (I/C)(Attn Suptd Wharves Sale) Kolkata - 700043(by email)

- ४० -



INLAND WATERWAYS AUTHORITY OF INDIA
(Ministry of Shipping, Government of India)
REGIONAL OFFICE:P-78 Garden Reach Road, Kolkata- 700043(W.B.)
Tel: 24390393 / 5577 / 6055 FAX : 24395570 / 1710
Email: iwaical@yahoo.com, dirkol.iwai@nic.in

To,

IWAI/KOL/PROT/In/8530/22-02-2025

M/s AJBELA NAVIGATION

Date:22/02/2025

7, WATERLOO STREET KOLKATA 69

Application of Shipping Agent-M/s AJBELA NAVIGATION, 7, WATERLOO STREET KOLKATA

69 Dated 22/02/2025

Inward permission of M.V.SEA PRIDE

With reference to your application dated 22/02/2025 for the vessel M.V.SEA PRIDE. It is informed that your application has been rejected due the following reasons.

1 Others (Vessel Accident)

Yours faith fully,

For Director

1. The Director BIWTA Dhaka Bangladesh(by email)
2. The Traffic Manager (I/C)(Attn Suptd Wharves Sale) Kolkata - 700043(by email)



INLAND WATERWAYS AUTHORITY OF INDIA
(Ministry of Shipping, Government of India)
REGIONAL OFFICE:P-78 Garden Reach Road, Kolkata- 700043(W.B.)
Tel: 24390393 / 5577 / 6055 FAX : 24395570 / 1710
Email: iwaical@yahoo.com, dirkol.iwai@nic.in

To,

IWAI/KOL/PROT/In/8568/24-02-2025

M/s AJBELA NAVIGATION

Date:24/02/2025

7, WATERLOO STREET KOLKATA 69

Application of Shipping Agent-M/s AJBELA NAVIGATION, 7, WATERLOO STREET KOLKATA
69 Dated 24/02/2025

Inward permission of M.V.SEA PRIDE

With reference to your application dated 24/02/2025 for the vessel M.V.SEA PRIDE. It is informed that your application has been rejected due the following reasons.

1 Others (Wrong Documentation)

Yours faith fully,

For Director

1. The Director BIWTA Dhaka Bangladesh(by email)
2. The Traffic Manager (I/C)(Attn Suptd Wharves Sale) Kolkata - 700043(by email)

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**INLAND WATERWAYS AUTHORITY OF INDIA**

(Ministry of Shipping, Government of India)

REGIONAL OFFICE: P-78 Garden Reach Road, Kolkata- 700043 (W.B.)**Tel: 24390393 / 5577 / 6055 FAX : 24395570 / 1710****Email: iwaical@yahoo.com, dirkol.iwai@nic.in**

To,

IWAI/KOL/PROT/In/8804/03-03-2025

M/s AJBELA NAVIGATION

Date: 03/03/2025

7, WATERLOO STREET KOLKATA 69

Application of Shipping Agent-M/s AJBELA NAVIGATION, 7, WATERLOO STREET KOLKATA

69 Dated 03/03/2025

Inward permission of M.V.ALAMIN ABDULLAH

With reference to your application dated 03/03/2025 for the vessel M.V.ALAMIN ABDULLAH. It is informed that your application has been rejected due the following reasons.

1 Others (wd)

Yours faith fully,

For Director

1. The Director BIWTA Dhaka Bangladesh (by email)
2. The Traffic Manager (I/C) (Attn Suptd Wharves Sale) Kolkata - 700043 (by email)

- 33 -



INLAND WATERWAYS AUTHORITY OF INDIA
(Ministry of Shipping, Government of India)
REGIONAL OFFICE: P-78 Garden Reach Road, Kolkata- 700043 (W.B.)
Tel: 24390393 / 5577 / 6055 FAX : 24395570 / 1710
Email: iwaical@yahoo.com, dirkol.iwai@nic.in

To,

IWAI/KOL/PROT/In/8830/04-03-2025

Date: 04/03/2025

M/s AJBELA NAVIGATION

7, WATERLOO STREET KOLKATA 69

Application of Shipping Agent-M/s AJBELA NAVIGATION, 7, WATERLOO STREET KOLKATA
69 Dated 04/03/2025**Inward permission of M.V.TREAJER-4**

With reference to your application dated 04/03/2025 for the vessel M.V.TREAJER-4. It is informed that your application has been rejected due to the following reasons.

1 Others (wd)

Yours faith fully,

For Director

1. The Director BIWTA Dhaka Bangladesh (by email)
2. The Traffic Manager (I/C) (Attn Suptd Wharves Sale) Kolkata - 700043 (by email)



INLAND WATERWAYS AUTHORITY OF INDIA
(Ministry of Shipping, Government of India)
REGIONAL OFFICE:P-78 Garden Reach Road, Kolkata- 700043(W.B.)
Tel: 24390393 / 5577 / 6055 FAX : 24395570 / 1710
Email: iwaical@yahoo.com, dirkol.iwai@nic.in

To,

IWAI/KOL/PROT/In/9100/12-03-2025

M/s AJBELA NAVIGATION

Date:12/03/2025

7, WATERLOO STREET KOLKATA 69

Application of Shipping Agent-M/s AJBELA NAVIGATION, 7, WATERLOO STREET KOLKATA
69 Dated 12/03/2025

Inward permission of M.V.SEA PRIDE

With reference to your application dated 12/03/2025 for the vessel M.V.SEA PRIDE. It is informed that your application has been rejected due the following reasons.

1 Others (wd)

Yours faith fully,

For Director

1. The Director BIWTA Dhaka Bangladesh(by email)
2. The Traffic Manager (I/C)(Attn Suptd Wharves Sale) Kolkata - 700043(by email)
